

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

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CORRIGENDUM

Imphal, the 3rd February, 2017

No. HCM/E-43/2016Estt./Pt.-I/Vol.-II: In continuation of this High Court's earlier notification of dated 8th December 2016, inviting bids for procurement of (I) DUPLEX LASER PRINTER WITH ETHERNET PORT and (II) MFD NETWORK LASER PRINTER under Phase-II of eCourts Project, the following correction has been made to the RFP.

Sl. No.	Section Changed	Affected Changes
1. Annexure -2 point no. 16 , Annexure - 2A point no. 43 and corresponding parts of Agreement.	Energy Certification: Energy Star (EPA) ver 5.0 / BEE India Star ver 1	Energy Certification: Energy Star (EPA) ver 1 or above / BEE India Star ver 1

This change is subject to approval by eCommittee, Supreme Court. In the mean while bidders may submit their bids without awaiting eCommittee, Supreme Court's approval.

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(Yumkham Rother)
CPC/Joint Registrar(Judl. & Bench)
Imphal, the 3rd February, 2017